

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 5350
TO BE ANSWERED ON 05.04.2023**

BGT POLICY

5350. SHRI DIBYENDU ADHIKARI:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether it is a fact that under Bharat Gaurav Trains (BGT) 22 service providers have registered with 11 zones of Indian Railways, if so, the details thereof;**
- (b) whether the Government has decided not to allow new registrations under BGT policy and if so, the reasons therefor;**
- (c) the proposal of the Government to continue BGT policy with private participation for further rake allotment; and**
- (d) the details of status and operation of the proposal received by south eastern railway under BGT policy therein?**

**ANSWER
MINISTER OF RAILWAYS, COMMUNICATIONS AND
ELECTRONICS & INFORMATION TECHNOLOGY
(SHRI ASHWINI VAISHNAW)**

(a) to (d): A Statement is laid on the Table of the House.

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STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF UNSTARRED QUESTION NO. 5350 BY SHRI DIBYENDU ADHIKARI TO BE ANSWERED IN LOK SABHA ON 05.04.2023 REGARDING BGT POLICY

(a) Yes, Sir. Zone-wise details of service providers registered under

Bharat Gaurav train scheme is as under:

S.No.	Zone	No. of registered service provider
1.	Central Railway	02
2.	Eastern Railway	01
3.	Northern Railway	01
4.	North Eastern Railway	01
5.	Northeast Frontier Railway	01
6.	Southern Railway	11
7.	South Central Railway	01
8.	South Eastern Railway	01
9.	South East Central Railway	01
10.	South Western Railway	01
11.	Western Railway	01
	Total	22

(b) and (c) In order to rationalize future demand of Linke Hofmann Busch (LHB) coaches for operation of Bharat Gaurav Trains, instructions have been issued vide Commercial Circular No 02/2023 dated 13.02.2023. As per this policy, new registration as well as placement of new rake requests under Bharat Gaurav Trains (BGT) policy is permissible for Indian Railway Catering and Tourism Corporation (IRCTC) only till further orders. However, the service providers, who have already been allotted rakes and who have already placed rake demand requests are allowed to continue to operate Bharat Gaurav Trains as per extant policy. So far, 09 rakes have been allotted to various service providers. These rakes are being operated by Travel Times India Private Limited, M and C Property Development Pvt. Ltd., Commissioner, Hindu Religious Institutions and Charitable Endowments (HRICE) department, Government of Karnataka and IRCTC. Remaining 08 rakes are under process of allotment.

(d) Over South Eastern Railway, no rake demand request along with Rake Security Deposit has been received from the registered service provider to operate Bharat Gaurav Train under the extant BGT policy.
